

F
ITEM NO.113

COURT NO.5

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 5153-5157 OF 2009

SECR.,GOVT.OF NCT OF DELHI & ORS.

Appellant (s)

VERSUS

GRADE-I DASS OFFICERS ASSOCIATION & ORS.
(With office report)

Respondent(s)

Date: 24/05/2012 These Appeals were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE DIPAK MISRA
(VACATION BENCH)

For Appellant(s) Mr. R.P. Bhatt, Sr. Adv.
Ms. Rashmi Malhotra, Adv.
Ms. Asha G. Nair, Adv.
Mr. B.V. Balram Das, Adv.

Mr. D.S. Mahra, Adv.

For Respondent(s) Ms. Avnish Ahlawat, Adv.
Mrs Rani Chhabra, Adv.

Ms. Kiran Bhardwaj ,Adv

UPON hearing counsel the Court made the following
O R D E R

List in third week of July, 2012.

(G. SUDHAKARA RAO)
COURT MASTER

(M.S. NEGI)
COURT MASTER